

this licensing procedure, and whether the existing licences will continue or not ?

SHRI CHANDRA SHEKHAR SINGH : Sir, the Government is in agreement with the approach of the hon. Member and we feel that some of the policy decisions taken in the past may have to be reviewed if conservation of petroleum products has to be encouraged. I took a meeting of all the concerned Secretaries of the Ministries and I hope that in a month or so we will be able to place before the House the package of measures which we intend to adopt in the future.

[Translation]

SHRI NARSINH MAKWANA : Hon. Speaker, Sir, I want to know from the hon. Minister as to how consumption is going to be reduced with the increase in prices and how he proposes to reduce the value of imports ?

SHRI CHANDRA SHEKHAR SINGH : I have already told that the consumption will go down due to two measures. The first is that with the increase in prices the consumption is reduced and this is based on our past experience. The same thing can also be said on the basis of experiences in other countries. As I told earlier, the price elasticity of demand is 0.25 per cent. On this basis, the demand is estimated to be reduced by 1.2 per cent. Secondly, the reduction in consumption is being achieved through conservation measures. The target for rate of growth of demand envisaged in the plan document is 6.4 per cent.

[English]

Orissa's power requirement

*22. **SHRI JAGANNATH PATNAIK :** Will the Minister of ENERGY be pleased to state :

(a) the extent of power shortage in Orissa and its effect on the performance of industries, public undertakings and Talchar Thermal Power Plant ; and

(b) whether there is any proposal for supply of minimum requirement of Orissa

from the National Grid and proper planning for thermal power in view of the abundant coal resources in the State of Orissa ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHAMMAD KHAN) : (a) The power shortage in Orissa during April, 1985 to January, 1986 was about 17.5 per cent. The continued power shortage has mainly affected heavy and power-intensive industries. The unsatisfactory performance of Talcher Thermal Power Station and low reservoir levels have contributed to the power shortage.

(b) To mitigate the power shortage, Orissa is being supplied power from neighbouring systems to the extent practicable. To augment the generating capacity in Orissa, two projects namely, Ib Valley Thermal Project and Talcher super thermal power station are under consideration.

SHRI JAGANNATH PATNAIK : Sir, keeping the power shortage and its effect in view, will the State of Orissa be given power assistance from out of the unallocated quota, if that is available with the Centre in different thermal plants, as a short-term strategy and if so, from where, by when and up to what extent, particularly to meet the needs of the Central sector in the State ?

SHRI ARIF MOHAMMAD KHAN : Sir, the only Central station in the eastern region from where unallocated power or its share can be supplied to Orissa is Farakka which has already been commissioned and which will start commercial generation from the month of March onwards. This direction is already there that unallocated power from any Central Government thermal station will be given to a State which is facing more serious shortage. So, from Farakka, Orissa will be entitled for more power from the unallocated share when Farakka starts its commercial generation.

SHRI JAGANNATH PATNAIK : Our national objective is that we should achieve self sufficiency in power supply during the 7th Plan. Keeping this in view,

what positive steps are being taken for the execution of Ib valley super-thermal, Talchar super-thermal and Indravati Hydel power projects during the 7th Plan period? What is the scheduled time and what is the expected date of completion of these projects?

SHRI ARIF MOHAMMAD KHAN : A capacity totalling 483.5 MW is expected to be added in Orissa during the 7th Plan period.

About the Ib valley project, it is pending with the Planning Commission for investment decision. The commissioning schedule of this project will be known after the resources become available.

Regarding Talchar super-thermal power station, the benefits of this station are likely to come in the first year of the 8th Plan. This project has already been placed before the World Bank and a preliminary appraisal of the Project has already been done by the World Bank. The negotiations are in an advanced stage.

About the Indravati project, I do not have the details with me. I will collect and supply the same to the hon. Member later on.

SHRI JAGANNATH RAO : Apart from the long term measures of setting up super thermal power station at Talchar and in the State sector the utilisation of Ib valley project, what are the steps that Government would like to take, to ease the present situation?

Now, Orissa is getting 45 MW from Madhya Pradesh.

Will the Central Government see that Orissa gets some share from Andhra Pradesh and also from DVC from 1st March till end of June, for 4 months, which is difficult period? Will the Government use its good offices to see that additional power supply to Orissa is made available from DVC and from Andhra Pradesh?

SHRI ARIF MOHAMMAD KHAN : Government is trying to get power from

the neighbouring States to meet the present shortage which Orissa is facing. During the year 1985-86, from April to January, Orissa continued to face shortage of power. The availability was 3707 million units as against the requirement of 4495 million units. Out of 3707 million units which Orissa got, there were 785 million units which were made available from the systems of Andhra, Madhya Pradesh, Bihar and DVC.

Today the problem is that the other States in the region are also facing shortages. The State of Madhya Pradesh which can supply some additional power to Orissa is not in a position to supply more than what they are supplying. Presently they are supplying 29 million units every month. Because of the bottlenecks in the transmission system they cannot supply more power. There is a new transmission line which is to connect Orissa with Madhya Pradesh, out of which the Madhya Pradesh portion has been completed and the Orissa portion has not been completed. It has to be completed by the Orissa State Electricity Board. As soon as that portion is completed, possibly Madhya Pradesh will be in a position to supply even additional power to Orissa State Electricity Board. In addition to that, I may say, Orissa will have to improve the Plant Load Factor of its own thermal power stations which unfortunately is running at a very low Plant Load Factor presently.

[Translation]

Setting up of academy for training of
Judicial Officers

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*23 **SHRI DILEEP SINGH BHURIA :**
SHRI KALI PRASAD PANDEY :

Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government have decided to set up any academy or institute for imparting training to Judicial Officers ;

(b) if so, whether it will function under the direct control of the Supreme Court ; and